

RAJASTHAN HIGH COURT

No. 09/PI/2020

Date 19.03.2020

CIRCULAR

In view of the outbreak of Coronavirus (COVID-19), the Presiding Officers of subordinate courts shall hold the court for urgent work only from 02.00 pm to 04.00 pm on each working day.

For de-congestion in the court premises, the strength of non-gazetted staff in subordinate Courts shall be reduced by 50% and the staff would be utilized alternatively in the following manner:-

First Batch on duty	First Batch on paid leave	Second Batch on duty	Second Batch on paid leave
23.03.2020 & 24.03.2020	26.03.2020 & 27.03.2020	26.03.2020 & 27.03.2020	23.03.2020 & 24.03.2020
30.03.2020	31.03.2020	31.03.2020	30.03.2020

The Presiding Officer of the concerned Court shall issue appropriate orders about the staff who will be on paid leave and on duty during this period.

A copy of the Notification No. PA/RG/Misc./2020/604 Dated 19.03.2020 issued for Rajasthan High Court is enclosed herewith with the direction to adopt the similar process so far as applicable to the subordinate courts.

The aforesaid directions shall remain in force till 31.03.2020 and/or till further orders.

By Order


REGISTRAR GENERAL

No. Gen/XV/42/2020/ 2580

Date – 19.03.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.

2. The Director General of Police, Rajasthan with request to issue instructions to all concerned to present the accused persons for remand only during 2.00 pm to 4.00 pm.
3. Presiding Officers of all the Special Courts and Tribunals.
4. All the Bar Associations through the concerned District & Sessions Judges.
5. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

19.3.2020
REGISTRAR GENERAL